

ACT No. XXII of 1942.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 1st October, 1942.)

An Act temporarily to amend the Indian Rubber Control Act, 1934.

XXVIII of
1934.

WHEREAS it is expedient temporarily to amend the Indian Rubber Control Act, 1934, for the purpose hereinafter appearing ;

It is hereby enacted as follows :—

1. This Act may be called the Indian Rubber Control Short title. (Temporary Amendment) Act, 1942.

2. During the continuance of the present hostilities and for a period of six months thereafter, sub-section (1) of section 45 of the Indian Rubber Control Act, 1934, shall have effect as if—

XXVIII of
1934.

(a) after the words "operation of all" the words "or any of" had been inserted, and

(b) the words "except those relating to the planting and export of rubber plants" had been omitted.

Price anna 1 or 1½d.

GIPD—Si—1288 LD—28-12-42—3,000.